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**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

C.P. No. 55/441/NCLT/AHM/2017


Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 26.04.2017**

Name of the Company: MB Power (Madhya Pradesh) Ltd. & Ors.

Section of the Companies Act: Section 441 of the Companies Act, 2013

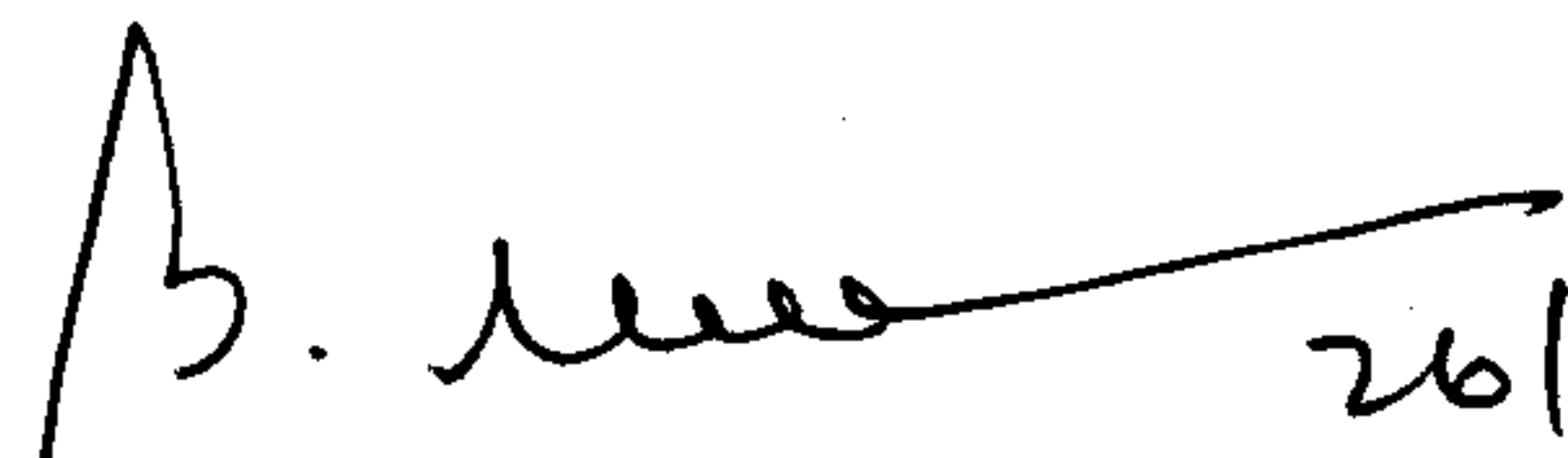
<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	Mr. Sandeep Singhi with Ms. Poonam Mathur for Singhi & Co.	Advocate	Applicant	
2.				

ORDER

Learned Advocate Mr. Sandeep Singhi with Learned Advocate Ms. Poonam Mathur present for Applicant.

Heard arguments of Learned Counsel for Applicant.

Order reserved.

 26/4/17
**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 26th day of April, 2017.